

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 04
CA-22(PB)/2020

IN THE MATTER OF:

Quality Sales Promotion Pvt. Ltd.
And Mehar Investment Pvt. Ltd.

.... Applicant/petitioner

Order under Rule 16(d) of NCLT Rules, 2016

Order delivered on 21.07.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant

Mr. Vikrant Rohilla, Adv.

ORDER

List on 24.08.2020.

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(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

-sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)